VISAKHAPATNAM



HONOURABLE THE CHIEF JUSTICE

	THE HONOURABLE THE CHIEF JUSTICE THE HONOURABLE SRI JUSTICE C.PRAVEEN KUMAR				
	To be Heard on Thurs	sday The 29th day of April 2021(At		FERENCE)	
		(CAUSE LIST MOTION		•	
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
FOR A	ADMISSION .				
1	WA/256/2021 IA 1/2021	GP FOR ASSIGNMENT (AP)		KURNOOL	
2	WA/257/2021 IA 1/2021	K MADHAVA REDDY (SC FOR ENDOWMENTS AR)	GP FOR ENDOWMENTS	EAST GODAVARI	
3	WA/260/2021 IA 1/2021 IA 2/2021	S D GOWD	GP FOR MUNCIPAL ADMN URBAN DEV	ANANTAPUR	
4	WP/8857/2021 IA 1/2021	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION	PRAKASAM	
5	WP/8943/2021 IA 1/2021	A GIRIDHAR RAO	GP FOR SERVICES I	YSR KADAPA	
6	WP/9016/2021 IA 1/2021	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE	CHITTOOR	
7	WP/9090/2021 IA 1/2021 IA 2/2021	O MANOHER REDDY	GP FOR LAW LEGISLATIVE AFFAIRS GP FOR SERVICES III	SRIKAKULAM	
8	WP/9105/2021 IA 1/2021	CHALLA GUNARANJAN	GP FOR MINES AND GEOLOGY	ANANTAPUR	
9	WP/9166/2021 IA 1/2021	CH DHANAMJAYA		VISAKHAPATNAM	
10	WP/9167/2021 IA 1/2021	KARANAM CHIRANJEEVULU		EAST GODAVARI	
ADMIS	SSION				
11	WP(PIL)/63/2021 IA 1/2021	PONNEKANTI MALLIKARJUNA RAO	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE	ANANTAPUR	
12	WA/229/2021 IA 1/2021 IA 2/2021	VENKATESWARA RAO GUDAPATI	GP FOR MED HEALTH AND FAMILY WELFARE	WEST GODAVARI	
13	WA/248/2021 IA 1/2021	K MADHAVA REDDY (SC FOR ENDOWMENTS AR)	J SUDHEER	VISAKHAPATNAM	
14	WA/251/2021 IA 1/2021 IA 3/2021 IA 2/2021 IA 4/2021	K JYOTHI PRASAD	RAJA REDDY KONETI P S P SURESH KUMAR	KRISHNA	
15	WP/8114/2021 IA 1/2021	AKA VENKATARAMANA		KRISHNA	
MISCE	ELLANEOUS MATTERS/PRE	ADMISSION MISC.PETITION)			
16	WA/202/2021 IA 1/2021 IA 2/2021	U D JAI BHIMA RAO	GP FOR LABOUR	VISAKHAPATNAM	

WA/211/2021 IA 1/2021 IA 2/2021

U D JAI BHIMA RAO

GP FOR LABOUR

COURT NO. 2 THE HONOURABLE SRI JUSTICE JOYMALYA BAGCHI THE HONOURABLE SRI JUSTICE M.GANGA RAO

To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE) Note:- NO MENTIONING OF LISTED MATTERS.

		(CAUSE LIST WICHON	HEARING)	
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR <i>A</i></u> 1	ADMISSION WP/8836/2021 IA 1/2021 IA 2/2021	G V S KISHORE KUMAR	GP FOR HOME	SRIKAKULAM
2	WP/9237/2021 IA 1/2021	HARINATH N		GUNTUR
3	WP/9250/2021 IA 1/2021 IA 2/2021	GINJUPALLI SUBBA RAO		CHITTOOR
INTER 4	RLOCUTORY CRLA/1119/2011 IA 1/2021	SREEKANTH REDDY AMBATI	K SURENDER (SPL P P FOR CBI) (Old Direction Cases)	ANANTAPUR
5	CRLA/46/2015 IA 1/2021 IA 1/2015(CRLAMP 960/2015) CRLA/79/2015 CRLA/125/2015 CRLA/215/2015 CRLA/402/2015 CRLA/402/2014	K ARUNA	PUBLIC PROSECUTOR (AP)	KURNOOL

COURT NO. 4

THE HONOURABLE SRI JUSTICE A V SESHA SAI THE HONOURABLE MS JUSTICE J. UMA DEVI

To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE

	ŤHROÙGH VIDÈO CONFERENCE				
		(CAUSE LIST MOT	•		
SNO		PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
1	ORDERS ON OFFICE NOTE COMCA/13084/2021/(Filing No.)	ARUN SHOWRI GORREMUCHU		EAST GODAVARI	
FOR	ADMISSION				
2	CMA/108/2021 IA 1/2021	A PADMA		ANANTAPUR	
3	WP/9238/2021 IA 1/2021	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	SRIKAKULAM	
4	WP/9240/2021 IA 1/2021	G NARENDRA CHETTY		SPS NELLORE	
5	WP/9241/2021 IA 1/2021	N NIYATHA	GP FOR COMMERCIAL TAX	-	

COURT NO. 6 THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO

SNO	To be Heard on Thursday The 29th day of April 2021- (AT 10:30 AM - THROUGH VIDEO CONFERENCE) (CAUSE LIST MOTION HEARING)				
	CASE SSION (CENTRAL GOVT.)	(CAUSE LIST MO	ΓΙΟΝ HEARING) RESPONDENT ADV.	DISTRICT	
1	WP/8712/2021 IA 1/2021	KOTI REDDY IDAMAKANTI	HARINATH N (Asst Solicitor General)	SPS NELLORE	
2	WP/9076/2021 IA 1/2021	SRINIVASA RAO BODDULURI		VISAKHAPATNAM	
3	WP/9215/2021 IA 1/2021	SURESH KUMAR POTTURI		VISAKHAPATNAM	
4	WP/9219/2021 IA 1/2021	SRINIVASA RAO BODDULURI		VISAKHAPATNAM	
5	WP/9221/2021 IA 1/2021	SRINIVASA RAO BODDULURI		VISAKHAPATNAM	
6	WP/9225/2021 IA 1/2021	K B RAMANNA DORA		CHITTOOR	

COURT NO. 7 THE HONOURABLE SRI JUSTICE M.SATYANARAYANA MURTHY

To be Heard on Thursday The 29th day of April 2021(AT 10:30AM-AT THE RESIDENCE OF HIS LORD SHIP-THROUGH VIDEO CONFERENCE)

	(ALUST HOT MOTION HEADING)				
SNO	CASE SSION (CIVIL SUPPLIES)	(CAUSE LIST MOT	ION HEARING) RESPONDENT ADV.	DISTRICT	
1	WP/6670/2021 IA 1/2021	BUTTA VIJAYA BHASKER	GP FOR CIVIL SUPPLIES	KURNOOL	
2	SSION (EDUCATION) WP/726/2021 IA 1/2021	GNANI VIVEK KARRA	A CHAYA DEVI	EAST GODAVARI	
3	WP/4671/2021 IA 1/2021	SIVA SANKARA RAO BORRA	GP FOR SCHOOL EDUCATION R3 R7 UNSERVED,	KURNOOL	
4	WP/5090/2021 IA 1/2021 IA 2/2021	VENKATESWARA RAO GUDAPATI	R1 R4 UNSERVED,	ANANTAPUR	
5	WP/9267/2021 IA 1/2021	SRI VIJAY MATHUKUMILLI	GP FOR EDUCATION	EAST GODAVARI	
ADMI 6	SSION (UNIVERSITIES) WP/8019/2021 IA 1/2021	B SOMASEKHAR	GP FOR EDUCATION	YSR KADAPA	
ADMI 7	SSION (Forest) WP/5702/2021 IA 1/2021	K JYOTHI PRASAD	GP FOR FORESTS	KRISHNA	
8	WP/6476/2021 IA 1/2021	M/S INDUS LAW FIRM	GP FOR FORESTS	YSR KADAPA	
9	WP/7693/2021 IA 1/2021 WP/7501/2021	RAMANA ALLU	GP FOR FORESTS	KRISHNA	
10	WP/7501/2021 IA 1/2021	M R K CHAKRAVARTHY	GP FOR FORESTS	KRISHNA	
11	WP/8480/2021 IA 1/2021 IA 2/2021	R ANNAPURNA	GP FOR FORESTS	VISAKHAPATNAM	
	HIGH C	M R K CHAKRAVARTHY R ANNAPURNA			

COURT NO. 11 THE HONOURABLE SRI JUSTICE D.V.S.S.SOMAYAJULU

To be Heard on Thursday The 29th day of April 2021(AT 10:30AM-AT THE RESIDENCE OF HIS LORD SHIP-THROUGH VIDEO CONFERENCE)

		THROUGH VIDEO COI (CAUSE LIST MOTION	•	
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR F	PRONOUNCEMENT OF JUDG	<u>SMENT</u>		
1	WP/27715/2016 IA 1/2021 IA 1/2016(WPMP 34326/2016)	PVSSSRAMARAO	GP-MUNCIPAL ADMN AND URBAN DEV(AP) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) P JAGADISH CHANDRA PRASAD(SC FOR VUDA) (C) (Part-Heard)	VISAKHAPATNAM
2	WP/660/2021 IA 1/2021	SRIKANTH KAVETI	GP FOR ENDOWMENTS K MADHAVA REDDY (SC FOR ENDOWMENTS AR) K MADHAVA REDDY (C)	WEST GODAVARI
ADMIS	SSION (SOCIAL WELFARE)			
3	WP/7273/2021 IA 1/2021	S V INDIRA	GP FOR SOCIAL WELFARE GP FOR SCHOOL EDUCATION	VIZIANAGARAM
ADMIS	SSION (AGRICULTURE)			
4	WP/7921/2021 IA 1/2021	C PRAKASH REDDY	HARINATH N (Asst Solicitor General) GP FOR AGRICULTURE	YSR KADAPA
5	WP/9258/2021 IA 1/2021	B V APARNA LAKSHMI	GP FOR AGRICULTURE	WEST GODAVARI
A DMI	SSION (FOOD)			
6	WP/8750/2021 IA 1/2021	V R REDDY KOVVURI	GP FOR AGRICULTURE	KRISHNA
ΔDMIS	SSION (ANIMAL HUSBANDA	RY)		
7	WP/9279/2021 IA 1/2021 IA 2/2021	SRINIVASA RAO BODDULURI	GP FOR ANIMAL HUSBANDARY	GUNTUR
ADMIS	SSION (FISHERIES)			
8	WP/9213/2021 IA 1/2021	NARASIMHA RAO DAVULURI	GP FOR FISHERIES	WEST GODAVARI
A DRAIG	SCION (INEODMATION TECH	INOLOGY)		
ADIVIR 9	SSION (INFORMATION TECH WP/18168/2020	VENKATESWARI II GADIPUDI	HARINATH N (Asst Solicitor General)	GUNTUR

9	WP/18168/2020 IA 2/2020 IA 4/2020 IA 5/2020 IA 1/2020 IA 6/2020 IA 3/2020	VENKATESWARLU GADIPUDI A TULSI RAJ GOKUL	HARINATH N (Asst Solicitor General) GP FOR ENERGY R2 R3 UNSERVED,	GUNTUR
	HIGH			

COURT NO. 12 THE HONOURABLE SMT JUSTICE KONGARA VIJAYA LAKSHMI

To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM - AT THE RESIDENCE OF HER LORDSHIP THROUGH VIDEO CONFERENCE

	(CAUSE LIST MOTION HEARING)				
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
ADMIS	SSION (STAMPS AND REGIS	TRATION)			
1	WP/8762/2021 IA 1/2021	SRINIVASULU KURRA	GP FOR REVENUE	CHITTOOR	
2	WP/9278/2021 IA 1/2021	P NARAHARI BABU		ANANTAPUR	
ADMIS	SSION (SERVICE MATTERS)				
3	WP/18612/2020 IA 2/2020 IA 1/2020	G RONALD RAJU	GP FOR HOME GP FOR SERVICES I R3 UNSERVED,	WEST GODAVARI	
4	WP/5323/2021 IA 1/2021 IA 2/2021	SOMA RAJU YELISETTI	GP FOR REVENUE	WEST GODAVARI	
5	WP/8323/2021 IA 1/2021	A RAJENDRA BABU	GP FOR SERVICES I (AP)	GUNTUR	
6	WP/8494/2021 IA 1/2021	C SRINIVASA BABA	GP FOR REVENUE	PRAKASAM	
7	WP/8654/2021 IA 1/2021	SRINIVAS AMBATI	GP FOR SERVICES II	SRIKAKULAM	
8	WP/8661/2021 IA 1/2021	P GOVINDA RAJULU	N SRIHARI (SC FOR APSRTC)	ANANTAPUR	
9	WP/8764/2021 IA 1/2021	KSRINIVAS	Standing Couinsel	ANANTAPUR	
10	WP/8802/2021 IA 1/2021	P V RAMANA	GP FOR SERVICES III (AP)	VIZIANAGARAM	
11	WP/8812/2021 IA 1/2021	M PITCHAIAH	GP FOR IRRI AND CAD (AP)	EAST GODAVARI	
12	WP/8824/2021 IA 1/2021	SATHEESH KUMAR EERLA	GP FOR ENDOWMENTS	GUNTUR	
13	WP/8825/2021 IA 1/2021	V SAI KUMAR	GP SERVICES III	KRISHNA	
14	WP/8870/2021 IA 1/2021	K RAMACHANDRA	N RANGA REDDY	CHITTOOR	
15	WP/8884/2021 IA 1/2021	P PHALGUNA RAO	GP FOR REVENUE	GUNTUR	
16	WP/8891/2021 IA 1/2021	KAVITHA GOTTIPATI	GP SERVICES III	KRISHNA	
17	WP/8898/2021 IA 1/2021	VENKATESWARLU NIMMAGADDA	Pal	GUNTUR	
18	WP/9072/2021 IA 1/2021	M SOLOMON RAJU	GP FOR PANCHAYAT RAJ RURAL DEV	SRIKAKULAM	
19	WP/9139/2021 IA 1/2021	K KOUTILYA	GP FOR ENERGY	PRAKASAM	

COURT NO. 12

THE HONOURABLE SMT JUSTICE KONGARA VIJAYA LAKSHMI

To be Heard on Thursday The 29th day of April 2021(AFTER MOTION LIST - AT THE RESIDENCE OF HER LORDSHIP - THROUGH VIDEO CONFERENCE)

		(DAILY LI		
SNO	CASE WITHDRAWAL	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
20	WP/22758/2017 IA 1/2017(WPMP 28032/2017) IA 1/2018	KALLAKURI SRINIVASARAO	S V RAMANA	SRIKAKULAM
21	WP/11356/2019 IA 1/2019	KOCHIRI RAJA SHEKAR	GP FOR MEDICAL HEALTH FW(AP)	SPS NELLORE
FOR (ORDERS			
22	WP/6695/2021 IA 1/2021	KAVITHA GOTTIPATI	L V S NAGARAJU L V S NAGARAJU (SC FOR APREIS)	GUNTUR
23	WP/7542/2021 IA 1/2021	G V L MURHTY GP FOR SERVICES III (AP)	GP FOR SCHOOL EDUCATION GP FOR SERVICES III	YSR KADAPA
24	WP/8036/2021 IA 1/2021	T V SRI DEVI	GP FOR SERVICES III GP FOR WOMEN DEV CHILD WELFARE(AP)	VIZIANAGARAM
25	WP/8184/2021 IA 1/2021	B GEETA	GP FOR SERVICES III	PRAKASAM
ADMI	SSION (STAMPS AND REGIS	STRATION)		
26	WP/8504/2021 IA 1/2021 IA 2/2021	SRINIVASA RAO PUTLURI	GP FOR REGISTRATION AND STAMPS (AP)	CHITTOOR
FOR E	EXTENSION OF INTERIM OR	DERS		
27	WP/11677/2020 IA 2/2020 IA 1/2020 IA 3/2020 WP/9415/2020 WP/13967/2020	PRAKASH BUDDARAPU	GP FOR COOPERATION K V SESHAGIRI RAO	EAST GODAVARI
28	WP/13967/2020 IA 1/2020	PRAKASH BUDDARAPU	GP FOR COOPERATION	EAST GODAVARI
29	WP/9415/2020 IA 2/2020 IA 1/2020	PRAKASH BUDDARAPU	GP FOR COOPERATION BRAHMANANDA REDDY SOMASANI	EAST GODAVARI
30	WP/24629/2020 IA 1/2020	SUBBA RAO KORRAPATI	GP FOR SERVICES I	GUNTUR

COURT NO. 14 THE HONOURABLE SRI JUSTICE CHEEKATI MANAVENDRANATH ROY

To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE)

	(CAUSE LIST MOTION HEARING)				
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
	SSION (MUNICIPAL ADMN.)	FEITHONER ADV.	RESPONDENT ADV.	DISTRICT	
1	WP/8847/2021 IA 1/2021	NARASIMHA RAO GUDISEVA	GP FOR MUNCIPAL ADMN URBAN DEV	KRISHNA	
2	WP/9255/2021 IA 1/2021	S A V RATNAM	GP FOR MUNCIPAL ADMN URBAN DEV	VISAKHAPATNAM	
3	WP/9277/2021 IA 1/2021	P SAI SURYA TEJA	GP FOR MUNCIPAL ADMN URBAN DEV	GUNTUR	
ADMIS	SSION (PANCHAYAT RAJ)				
4	WP/8734/2021 IA 1/2021	P S P SURESH KUMAR	GP FOR IRRI AND COMM AREA DEV(TG)	KRISHNA	
5	WP/8748/2021 IA 1/2021	MEDAPATI SANTOSH REDDY	GP FOR PANCHAYAT RAJ RURAL DEV I KOTI REDDY S C FOR CENTRAL GOVT GP FOR REVENUE	WEST GODAVARI	
6	WP/8775/2021 IA 1/2021	BALAJI MEDAMALLI	GP FOR PANCHAYAT RAJ RURAL DEVIKOTI REDDY S C FOR CENTRAL GOVT	KRISHNA	
7	WP/8798/2021 IA 1/2021	CHETLURU SREENIVAS	GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR	
8	WP/8843/2021 IA 1/2021	P NARASIMHULU		KURNOOL	
9	WP/8942/2021 IA 1/2021	NIMMAGADDA REVATHI		EAST GODAVARI	
10	WP/9080/2021 IA 1/2021	VENKATESWARLU CHAKKILAM	GP FOR PANCHAYAT RAJ RURAL DEV V VINOD K REDDY (SC FOR ZP MPDO GP)	SPS NELLORE	
11	WP/9092/2021 IA 1/2021	THANDAVA YOGESH		GUNTUR	
12	WP/9098/2021 IA 1/2021	CHETLURU SREENIVAS	GP FOR PANCHAYAT RAJ RURAL DEV V VINOD K REDDY (SC FOR ZP MPDO GP)	CHITTOOR	
13	WP/9112/2021 IA 1/2021	NIMMAGADDA REVATHI	GP FOR PANCHAYAT RAJ RURAL DEV KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	WEST GODAVARI	
14	WP/9201/2021 IA 1/2021	RAMA MURTY P V S A	GP FOR PANCHAYAT RAJ RURAL DEV KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN) GP FOR REVENUE	SRIKAKULAM	

COURT NO. 14

THE HONOURABLE SRI JUSTICE CHEEKATI MANAVENDRANATH ROY

To be Heard on Thursday The 29th day of April 2021(AFTER MOTION LIST - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE)

(DAILY LIST)

		(DAILY LIST)	
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMIS	SSION (MUNICIPAL ADMN.)			
15	WP/8706/2021 IA 1/2021	ANCHA PANDURANGA RAO	GP FOR MUNCIPAL ADMN URBAN DEV	GUNTUR
ADMIS	SSION (PANCHAYAT RAJ)			
16	WP/8710/2021 IA 1/2021 IA 2/2021	PRABHU NATH VASIREDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	-
17	WP/8919/2021 IA 1/2021	G RAMA GOPAL	GP FOR SOCIAL WELFARE GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
FOR E	EXTENSION OF INTERIM ORD	ERS		
18	WP/25765/2020 IA 1/2021 IA 2/2020 IA 1/2020	M R S SRINIVAS	GP FOR MUNCIPAL ADMN URBAN DEV K V SESHAGIRI RAO GP FOR HOME M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) V SURENDRA REDDY (SC FOR PCB) GP FOR MEDICAL HEALTH FW(AP) GP FOR REVENUE	
19	WP/2154/2021 IA 1/2021	S SRINIVASA RAO	GP FOR PANCHAYAT RAJ RURAL DEV KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	VISAKHAPATNAM
20	WP/5602/2021 IA 1/2021	N ASHWANI KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV N RANGA REDDY (SC MC RSEEMA SPSR NLR)	YSR KADAPA
21	WP/6985/2021 IA 1/2021	N ASHWANI KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV S LAKSHMINARAYANA REDDY	VISAKHAPATNAM

COURT NO. 15 THE HONOURABLE SRI JUSTICE M.VENKATA RAMANA

	To be Heard on Thursday The 29th day of April 2021- (AT 10:30 AM - THROUGH VIDEO CONFERENCE)			
		(CAUSE LIST MOTION	HEARING)	
SNO	CASE SSION (REVENUE)	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	WP/6691/2021 IA 1/2021	P SRIDHAR REDDY	GP FOR REVENUE N RANGA REDDY (SC MC RSEEMA SPSR NLR)	YSR KADAPA
2	WP/7390/2021 IA 1/2021 IA 2/2021	S PARINEETA	GP FOR REVENUE	KURNOOL
3	WP/7447/2021 IA 1/2021	SODUM ANVESHA	GP FOR REVENUE R2 R4 UNSERVED,	GUNTUR
4	WP/7522/2021 IA 1/2021	SRINIVAS AMBATI	GP FOR REVENUE	SRIKAKULAM
5	WP/7608/2021 IA 1/2021	P NARASIMHULU	GP FOR REVENUE	KURNOOL
6	WP/7835/2021 IA 1/2021	ARRABOLU SAI NAVEEN	GP FOR REVENUE	VIZIANAGARAM
7	WP/8004/2021 IA 1/2021	BANDI SRIHARI	GP FOR REVENUE	ANANTAPUR
8	WP/8129/2021 IA 1/2021	P NAGENDRA REDDY	GP FOR REVENUE	KRISHNA
9	WP/8192/2021 IA 1/2021	K SAIRAM MURTHY	GP FOR REVENUE	VISAKHAPATNAM
10	WP/8324/2021 IA 1/2021	NIMMAGADDA REVATHI	GP FOR REVENUE	KRISHNA
11	WP/8431/2021 IA 1/2021	PASAPALA SUDHAKAR REDDY	GP FOR REVENUE	CHITTOOR
12	WP/8530/2021 IA 1/2021	SODUM ANVESHA	GP FOR REVENUE (AP)	CHITTOOR
13	WP/8555/2021 IA 1/2021	P RAJKUMAR	GP FOR REVENUE	EAST GODAVARI
14	WP/8560/2021 IA 1/2021	PASAPALA SUDHAKAR REDDY GP FOR HOME	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP)	CHITTOOR
15	WP/8744/2021 IA 1/2021	T BALAJI	PVIVEK	CHITTOOR
16	WP/9010/2021 IA 1/2021	SUDHIR KUMAR PATNAIK	GP FOR REVENUE	SRIKAKULAM
17	WP/9029/2021 IA 1/2021	K GANI REDDY	GP FOR REVENUE	VISAKHAPATNAM
18	WP/9137/2021 IA 1/2021	S V MUNI REDDY		SPS NELLORE
19	WP/9148/2021 IA 1/2021	DR A M KRISHNA	GP FOR REVENUE	ANANTAPUR
20	WP/9156/2021 IA 1/2021	KOPPARTHI SUMATHI		SPS NELLORE
21	WP/9157/2021 IA 1/2021	K SRINIVAS	GP FOR REVENUE	ANANTAPUR
22	WP/9158/2021 IA 1/2021	P SREE RAMULU NAIDU	GP FOR REVENUE	ANANTAPUR
23	WP/9159/2021 IA 1/2021	NIMMAGADDA REVATHI	GP FOR REVENUE GP FOR EDUCATION	PRAKASAM
24	WP/9160/2021 IA 1/2021	D SESHASAYANA REDDY	GP FOR REVENUE	YSR KADAPA
25	WP/9161/2021 IA 1/2021	NARASIMHA RAO GUDISEVA	GP FOR REVENUE-02008/AP/2008/2017	KRISHNA

				Page 12 01 30		
26	WP/9168/2021 IA 1/2021	SURESH KUMAR ROUTHU	GP FOR REVENUE	SPS NELLORE		
27	WP/9169/2021 IA 1/2021	SRINIVASULU KURRA	GP FOR REVENUE	PRAKASAM		
28	WP/9256/2021 IA 1/2021 IA 2/2021	S KHADER MOHIDDIN	GP FOR REVENUE	VISAKHAPATNAM		
ADMIS	ADMISSION (REVENUE-LA)					
29	WP/9084/2021 IA 1/2021	T C KRISHNAN	GP FOR LAND ACQUISITION	SPS NELLORE		

HIGH COURT OF ANDHRAPRADESH

COURT NO. 15 THE HONOURABLE SRI JUSTICE M.VENKATA RAMANA

To be Heard on Thursday The 29th day of April 2021- (AFTER MOTION LIST - THROUGH VIDEO CONFERENCE)

FOR I	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
30	EXTENSION OF TIME WP/10324/2020 IA 1/2021 IA 1/2020	P RAJKUMAR	GP FOR REVENUE M BALASUBRAHMANYAM R6 UNSERVED,	VISAKHAPATNAM
ADMI 31	SSION (REVENUE) WP/8238/2021 IA 1/2021	P NAGENDRA REDDY	GP FOR REVENUE-02008/AP/2008/2017	PRAKASAM
32	WP/8242/2021 IA 1/2021	VINODIN RUTH MADAPALLI	GP FOR REVENUE	VIZIANAGARAM
FINA 1	<u>- HEARING</u> AS/1701/1998	M V SURESH	G VIVEKANAND P RAJASEKHAR P V R SHARMA (PART -HEARD) AT 2:15 PM.	KRISHNA

COURT NO. 16 THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE) NOTE: (1) PRONOUNCEMENT OF ORDERS AT 10:30 AM (2) ALL EXTENSION OF INTERIM ORDERS AT 2:15 PM

		(CAUSE LIST MOTIC	ON HEARING)	
SNO		PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	COMPLIANCE CC/1092/2020 IA 1/2021	V V N NARAYANA RAO	METTA CHANDRASEKHARA RAO METTA CHENDRA SEKHAR RAO RR 1 TO 4 SENT THROUGH BY SPEED POST ON 26-04-2021	WEST GODAVARI
FOR 2	ADMISSION CRLP/2699/2021 IA 1/2021	KOMMULA HIMA BINDU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
3	CRLP/2700/2021 IA 1/2021	KILARU NITHIN KRISHNA	PUBLIC PROSECUTOR (AP)	CHITTOOR
4	CRLP/2701/2021 IA 1/2021	C SUBODH	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
5	CRLP/2702/2021 IA 1/2021	K CHIDAMBARAM	PUBLIC PROSECUTOR (AP)	KRISHNA
6	CRLP/2703/2021 IA 1/2021 IA 2/2021	P V L BHANU PRAKASH	PUBLIC PROSECUTOR (AP)	SPS NELLORE
7	CRLP/2704/2021 IA 1/2021	K S GOPALA KRISHNAN	PUBLIC PROSECUTOR (AP)	SPS NELLORE
8	CRLP/2705/2021 IA 1/2021 IA 2/2021	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP)	ANANTAPUR
9	CRLP/2706/2021 IA 1/2021 IA 2/2021	B V KRISHNA REDDY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
10	CRLP/2707/2021 IA 1/2021 IA 2/2021	M SOLOMON RAJU	PUBLIC PROSECUTOR (AP)	CHITTOOR
11	CRLP/2708/2021 IA 1/2021	KOMMULA HIMA BINDU	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
12	CRLP/2709/2021 IA 1/2021 IA 2/2021	A RADHAKRISHNA	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
13	CRLP/2710/2021 IA 1/2021	B S VENKATA RAMESH	PUBLIC PROSECUTOR (AP)	KURNOOL
14	CRLP/2711/2021 IA 1/2021	VINODIN RUTH MADAPALLI	PUBLIC PROSECUTOR (AP)	PRAKASAM
15	CRLP/2712/2021 IA 1/2021 IA 2/2021	G TUHIN KUMAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
16	CRLP/2713/2021 IA 1/2021 IA 2/2021	S SRINIVASA RAO	PUBLIC PROSECUTOR (AP)	YSR KADAPA
17	CRLP/2714/2021 IA 1/2021 IA 2/2021	C SUBODH	PUBLIC PROSECUTOR (AP)	YSR KADAPA
18	CRLP/2715/2021 IA 1/2021 IA 2/2021	BOKKA SATYANARAYANA KAMLA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
19	CRLP/2717/2021 IA 1/2021 IA 2/2021	B SESIBUSHAN RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
20	CRLP/2718/2021 IA 1/2021 IA 2/2021	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR (AP)	CHITTOOR
21	CRLP/2719/2021 IA 1/2021 IA 2/2021	V SIVAPRASAD REDDY	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM

22	CRLP/2720/2021 IA 1/2021	K S MURTHY	PUBLIC PROSECUTOR (AP)	VISARAPATRIAM
23	CRLP/2721/2021	D KASI RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
24	CRLP/2722/2021 IA 1/2021	GANDURI NAGESWARA RAO	PUBLIC PROSECUTOR (AP)	KRISHNA
25	CRLP/2723/2021 IA 1/2021 IA 2/2021	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP)	SPS NELLORE
26	CRLP/2725/2021 IA 1/2021 IA 2/2021	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP)	KURNOOL
ADMIS	SSION			
27	CRLP/1958/2021 IA 1/2021	RAJA REDDY KONETI	T V SRI DEVI PUBLIC PROSECUTOR (AP)	GUNTUR
28	CRLP/2339/2021 IA 1/2021 IA 2/2021	N SIVA REDDY	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
29	CRLP/2454/2021 IA 1/2021 IA 2/2021	P NARAHARI BABU	PUBLIC PROSECUTOR (AP)	ANANTAPUR
30	CRLP/2457/2021	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR
31	CRLP/2525/2021 IA 1/2021	P A K KISHORE	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
32	CRLP/2626/2021 IA 1/2021	SATHAKARNI K	PUBLIC PROSECUTOR (AP) (C)	WEST GODAVARI
V DWI	SSION (HOME)			
33	WP/8030/2021 IA 1/2021	CHAKRAVARTHY P V S K	GP FOR HOME	VISAKHAPATNAM
34	WP/8266/2021 IA 1/2021	PEETA RAMAN	GP FOR HOME R2 R3 R5 R10 R11 R13 R14 UNSERVED,	EAST GODAVARI
35	WP/8519/2021 IA 1/2021	PEETA RAMAN	GP FOR HOME	EAST GODAVARI
36	WP/8782/2021 IA 1/2021	VENKAT REDDY KODUMURY	GP FOR HOME GP FOR REVENUE	KURNOOL
37	WP/8786/2021 IA 1/2021	M/S BHARADWAJ ASSOCIATES	GP FOR HOME	ANANTAPUR
38	WP/8800/2021 IA 1/2021	MANCHANAPALLI SURYANARAYANA	GP FOR HOME	WEST GODAVARI
39	WP/8867/2021 IA 1/2021	S DILIP JAYA RAM	GP FOR HOME	YSR KADAPA
40	WP/9005/2021 IA 1/2021	K SRINIVAS	GP FOR HOME	CHITTOOR
41	WP/9007/2021 IA 1/2021	N RAVI PRASAD	GP FOR HOME	SPS NELLORE
42	WP/9009/2021 IA 1/2021	P NARASIMHULU	GP FOR HOME	SPS NELLORE
43	WP/9022/2021 IA 1/2021	KAKUMANU JOJI AMRUTHA RAJU	GP FOR HOME	VISAKHAPATNAM
44	WP/9044/2021 IA 1/2021	POLISETTY RADHA KRISHNA		WEST GODAVARI
45	WP/9086/2021 IA 1/2021	T SREEDHAR		KRISHNA
46	WP/9109/2021 IA 1/2021	BASHA SHAIK	GP FOR HOME	GUNTUR
47	WP/9124/2021 IA 1/2021	V SURENDRA REDDY	GP FOR HOME	VISAKHAPATNAM
48	WP/9125/2021 IA 1/2021	K VISWANATHAM	GP FOR HOME	PRAKASAM
49	WP/9133/2021	Dr SAYYED BABU SHAIK	GP FOR HOME	SPS NELLORE

IA 1/2021 Page 16 of 30

FOR EXTENSION OF INTERIM ORDERS

50 CRLP/2117/2021 G RAJU IA 2/2021

PUBLIC PROSECUTOR (AP)

GUNTUR

HICH COUP, OR ANDHRA PRADRISH

COURT NO. 16 THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

To be Heard on Thursday The 29th day of April 2021(AFTER MOTION LIST - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE)

		LORDSHÍP - THROUGH VIDE		
SNO	CASE	(DAILY LIST PETITIONER ADV.) RESPONDENT ADV.	DISTRICT
ADMIS 51	CRLP/3741/2018 IA 2/2018 IA 1/2018	T PRADYUMNA KUMAR REDDY	M SUDHIR KUMAR PUBLIC PROSECUTOR (AP)	KRISHNA
52	CRLP/82/2020 IA 2/2020 IA 1/2020 CRLP/7762/2019	C PRAKASH REDDY	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	VISAKHAPATNAM
53	CRLP/7762/2019 IA 1/2019	N SIVA REDDY	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	VISAKHAPATNAM
54	CRLP/4063/2020 IA 3/2020 CRLP/10656/2017	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP) T S RAYALU SRI T M K CHAITANYA, SPL. PUBLIC PROSECUTOR FOR CID	GUNTUR
55	CRLP/10656/2017 IA 2/2017(CRLPMP 11865/2017) IA 1/2017(CRLPMP 11864/2017) IA 3/2017(CRLPMP 13697/2017)	C RAMACHANDRA RAJU	PUBLIC PROSECUTOR (AP) S R SANKU AND KAVITI MURALI KRISHNA 4177/S R SANKU AND KAVITI MURALI KRISHNA	EAST GODAVARI
56	CRLP/1442/2021 IA 1/2021 IA 2/2021	DEVADASS BALANTHA	PUBLIC PROSECUTOR (AP)	KRISHNA
57	CRLP/1858/2021 IA 2/2021 CRLP/1774/2021 CRLP/1863/2021	P NARAHARI BABU	PUBLIC PROSECUTOR (AP) NARASIMHA RAO GUDISEVA	KRISHNA
58	CRLP/1774/2021 IA 1/2021	P NARAHARI BABU	PUBLIC PROSECUTOR (AP) NARASIMHA RAO GUDISEVA	KRISHNA
59	CRLP/1863/2021 IA 2/2021	P NARAHARI BABU	PUBLIC PROSECUTOR (AP) NARASIMHA RAO GUDISEVA	KRISHNA
60	CRLP/1933/2021 IA 1/2021	VINODIN RUTH MADAPALLI	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
61	CRLP/2040/2021 IA 1/2021	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR
62	CRLP/2043/2021 IA 1/2021	GANGISETTY RAVEENA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
63	CRLP/2044/2021 IA 1/2021 IA 2/2021	T JANARDHAN RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
64	CRLP/2056/2021 IA 1/2021	M PRASADA RAO	PUBLIC PROSECUTOR (AP)	CHITTOOR
65	CRLP/2146/2021 IA 1/2021 IA 2/2021	KATA SAMBASIVA RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
66	SSION (HOME) WP/43071/2015 IA 1/2019 IA 1/2021 IA 4/2019 IA 2/2016(WPMP 33892/2016) IA 3/2019 IA 1/2015(WPMP 55526/2015) IA 2/2019 WP/38262/2015	T NAGARJUNA REDDY	GP FOR REVENUE (AP) UDAYA BHASKARA RAO(SC FOR ACB SPL PP)	ANANTAPUR
67	WP/1532/2021 IA 1/2021	G VENKATA REDDY	GP FOR HOME R4 R5 R6 R8 UNSERVED,	KURNOOL
68	WP/4781/2021 IA 1/2021 IA 3/2021 IA 2/2021	K RAMAMOHAN	GP FOR HOME ARJAMPUDI RAMA KOTESWARA RAO	GUNTUR
69	WP/6781/2021 IA 1/2021 IA 2/2021	HANUMANTHA RAO BACHINA	GP FOR HOME	SPS NELLORE

				Page 18 of 30
FOR P	RONOUNCEMENT OF ORDE CRLP/8550/2018 IA 1/2021 IA 1/2018	<u>RS</u> SAI GANGADHAR CHAMARTY	DEVALARAJU ANIL KUMAR PUBLIC PROSECUTOR (AP) (C)	KRISHNA
71	CRLP/7350/2019 IA 1/2019	T V S PRABHAKARA RAO	S M SUBHANI (SC FOR ACB AND SPL PP) (C)	SPS NELLORE
72	CC/683/2020 IA 2/2020 IA 1/2020	N SUBBA RAO	GP FOR SCHOOL EDUCATION (AP) (C) R4 NOTICE SERVED.	PRAKASAM
73	IA/1/2021 CRP/955/2020	M CHALAPATI RAO	SREEDHAR VALIVETI G RONALD RAJU KRISHNA C V GRANDHI (C) R5 R8 R11 R14 R15 R16 R17 R18 R19 R20 UNSERVED,RR 1,3,6,9 APP BY M/S G. RONALD RAJU (ADV) RR 2,4,5,14 TO 18 DIED VIDE CT R19 NOT NECESSARYS VIDE CT R20 REMAINED EXPARTE R8 UNCLAIMED (DEEMED TO BE SERVED) R1 UNSERVED R7,10 TO 12 NOTICE SENT NOT YET RETURNED VIDE CT PROOF OF SERVICE FILED USR NO: 25784/2020 (POSTAL RECEIPTS & TRACK REPORT FILED)	GUNTUR
74	IA/2/2020 CRP/955/2020	M CHALAPATI RAO	SREEDHAR VALIVETI G RONALD RAJU KRISHNA C V GRANDHI (C) R5 R8 R11 R14 R15 R16 R17 R18 R19 R20 UNSERVED,RR 1,3,6,9 APP BY M/S G. RONALD RAJU (ADV) RR 2,4,5,14 TO 18 DIED VIDE CT R19 NOT NECESSARYS VIDE CT R20 REMAINED EXPARTE R8 UNCLAIMED (DEEMED TO BE SERVED) R1 UNSERVED R7,10 TO 12 NOTICE SENT NOT YET RETURNED VIDE CT PROOF OF SERVICE FILED USR NO: 25784/2020 (POSTAL RECEIPTS & TRACK REPORT FILED)	GUNTUR
75	IA/3/2020 CRP/955/2020	M CHALAPATI RAO	SREEDHAR VALIVETI G RONALD RAJU KRISHNA C V GRANDHI (C) R5 R8 R11 R14 R15 R16 R17 R18 R19 R20 UNSERVED,RR 1,3,6,9 APP BY M/S G. RONALD RAJU (ADV) RR 2,4,5,14 TO 18 DIED VIDE CT R19 NOT NECESSARYS VIDE CT R20 REMAINED EXPARTE R8 UNCLAIMED (DEEMED TO BE SERVED) R1 UNSERVED R7,10 TO 12 NOTICE SENT NOT YET RETURNED VIDE CT PROOF OF SERVICE FILED USR NO: 25784/2020 (POSTAL RECEIPTS & TRACK REPORT FILED)	GUNTUR
76	CRLP/2860/2020 IA 1/2020	V V ANIL KUMAR	PUBLIC PROSECUTOR (AP) M KIRANMAYEE(SC FOR INCOMETAX) (C)	VISAKHAPATNAM
77	WP/5825/2020 IA 1/2020	NH AKBAR	JOSYULA BHASKARA RAO(SC FOR CENTRL GOVT) GP FOR SOCIAL WELFARE (AP) (C)	VISAKHAPATNAM
78	IA/6/2021 WP/1356/2021	G RONALD RAJU	M CHALAPATI RAO (C)	GUNTUR
79	IA/4/2021 WP/1356/2021	M CHALAPATI RAO	(C)	GUNTUR
80	CRLP/2675/2021 IA 1/2021	SRINIVASA RAO BODDULURI	PUBLIC PROSECUTOR (AP) (C)	GUNTUR

SRINIVASA RAO BODDULURI

81 CRLP/2724/2021 IA 1/2021 PUBLIC PROSECUTOR (AP) (C)

GUNTUR

82	WP/6323/2021 IA 1/2021 WP/6455/2021 WP/6501/2021 WP/6508/2021 WP/6976/2021 WP/7000/2021 WP/7149/2021 WP/7371/2021 WP/7376/2021 WP/7855/2021 WP/88379/2021 WP/88505/2021 WP/8557/2021	BUDIGE RANGASWAMY	GP FOR HOME (C)	KURNOOL19 of 30
83	WP/6455/2021 IA 1/2021	K RAMA KOTESWARA RAO	GP FOR HOME	KRISHNA
84	WP/6501/2021 IA 1/2021	PRABHU NATH VASIREDDY	GP FOR HOME S M SUBHANI (SC FOR ACB AND SPL PP)	PRAKASAM
85	WP/6508/2021 IA 1/2021	G V S MEHAR KUMAR	GP FOR HOME	PRAKASAM
86	WP/6976/2021 IA 1/2021	TOTA TEJESWARA RAO	GP FOR HOME	KRISHNA
87	WP/7000/2021 IA 1/2021	S S BHATT	GP FOR HOME	YSR KADAPA
88	WP/7149/2021 IA 1/2021	G M SWAMULU	GP FOR HOME	ANANTAPUR
89	WP/7155/2021 IA 1/2021	N V R AMARNATH	GP FOR HOME	GUNTUR
90	WP/7371/2021 IA 1/2021	BUDIGE RANGASWAMY	GP FOR HOME	KURNOOL
91	WP/7376/2021	BALALAKSHMI REDDY EDARA	GP FOR HOME	PRAKASAM
92	WP/7685/2021 IA 1/2021	CH VENKAT RAMAN	GP FOR HOME	CHITTOOR
93	WP/8505/2021 IA 1/2021	M/S BHARADWAJ ASSOCIATES	GP FOR HOME	GUNTUR
94	WP/8557/2021 IA 1/2021	N SUBBA RAO	GP FOR HOME GP FOR REGISTRATION AND STAMPS (AP)	VIZIANAGARAM
95	WP/8379/2021 IA 1/2021	M SOLOMON RAJU	GP FOR HOME	EAST GODAVARI
FOR E	XTENSION OF INTERIM ORD	ERS		
96	WP/26240/2016 IA 1/2019 IA 1/2016(WPMP 32457/2016) IA 2/2019	BHANU PRIYA G	JAGARLAMUDIKOTESWARIDEVI(SC FORAPSPDCL) UDAYA BHASKARA RAO(SC FOR ACB SPL PP) GP FOR ENERGY (AP)	ANANTAPUR
97	WP/1295/2021 IA 1/2021	N SUBBA RAO	GP FOR HOME	GUNTUR

COURT NO. 17 THE HONOURABLE SRI JUSTICE BATTU DEVANAND

To be Heard on Thursday The 29th day of April 2021(At 10:30 AM - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE)

		THROUGH VIDEO CC		
		(CAUSE LIST MOTIO		
SNO		PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	<u>SSION (MINES AND IND</u> WP/9209/2021 IA 1/2021	<u>JSTRIES)</u> SREENIVASA RAO VELIVELA		KRISHNA
2	WP/9210/2021 IA 1/2021	VINODIN RUTH MADAPALLI		SRIKAKULAM
3	WP/9211/2021 IA 1/2021	RAMESH BABU NELATURI		KRISHNA
4	WP/9218/2021 IA 1/2021	SREENIVASA RAO VELIVELA		KRISHNA
5	WP/9223/2021 IA 1/2021	V SIVAPRASAD REDDY		SPS NELLORE
6	WP/9224/2021 IA 1/2021	VINODIN RUTH MADAPALLI		SRIKAKULAM
7	WP/9261/2021 IA 1/2021	ARVIND KUMAR KATA		EAST GODAVARI

COURT NO. 17 THE HONOURABLE SRI JUSTICE BATTU DEVANAND

To be Heard on Thursday The 29th day of April 2021(AFTER MOTION LIST - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE)

	LORDSHIP - THROUGH VIDEO CONFERENCE)					
SNO FOR F	CASE BEING MENTIONED	(DAILY LIST PETITIONER ADV.) RESPONDENT ADV.	DISTRICT		
8	WP/8515/2021 IA 1/2021	HARI SREEDHAR	GP FOR MINES AND GEOLOGY	VISAKHAPATNAM		
9	WP/8547/2021 IA 1/2021	HARI SREEDHAR	GP FOR MINES AND GEOLOGY	VISAKHAPATNAM		
FOR A	APPEARANCE CC/711/2018 CC/707/2018 CC/715/2018	PENUMAKA VENKATA RAO	FORM -1 NOTICE ORDER DT 15-04-2021 FORM-1 NOTICE ISSUED TO R 1 SENT THROUGH THE DISTRICT JUDGE GUNTUR AND ALSO BY RPAD NOT YET RETURNED SERVED FORM-1 NOTICE ISSUED TO R 2 NOTICE SERVED	GUNTUR		
11	CC/707/2018	PENUMAKA VENKATA RAO	B PRAKASAM (Sr SC FOR A M C)	GUNTUR		
12	CC/715/2018	PENUMAKA VENKATA RAO	FORM 1 NOTICE ORDER DATED 15.04.2021 FORM 1 NOTICE ISSUED TO RR 1 & 2 NOTICE SERVED	GUNTUR		
13	CC/1197/2020	KRISHNA KISHORE KOVVURI	J SUMATHI FORM -1 NOTICE ORDER DT 01-04-2021 RR 1& 4 NOTICE SERVED FORM-1 NOTICE ISSUED TO R 2 SENT THROUGH THE DISTRICT JUDGE GUNTUR AND ALSO BY RPAD NOT YET RETURNED SERVED FORM-1 NOTICE ISSUED TO R 3 SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND ALSO BY RPAD NOT YET RETURNED SERVED	EAST GODAVARI		
14	WP/7327/2021 IA 1/2021	UMASANKAR LOKANADHAM	GP FOR MINES AND GEOLOGY GP FOR REVENUE	CHITTOOR		
15 15	SSION (MINES AND INDUSTR) WP/7981/2021 IA 1/2021	IES) K RAMA KOTESWARA RAO	GP FOR MINES AND GEOLOGY GP FOR REVENUE R2 R6 UNSERVED,R 6 UNDREVED	GUNTUR		

COURT NO. 18 THE HONOURABLE SRI JUSTICE D RAMESH

To be Heard on Thursday The 29th day of April 2021(AT 10:30 - AT THE RESIDENCE OF HIS LORDSHIP THROUGH VIDEO CONFERENCE)

		11111100011111220				
	(CAUSE LIST MOTION HEARING)					
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
FOR A	<u>ADMISSION</u>					
1	CRP/484/2021 IA 1/2021 IA 2/2021	C SUBODH		SPS NELLORE		
2	CRP/503/2021 IA 1/2021	K SUBRAHMANYAM	S.V.S.S.SIVA RAM	VISAKHAPATNAM		
3	CRP/504/2021 IA 1/2021	PATURI SRINIVAS CHOWDARY		WEST GODAVARI		

HIGH COURT OF ANDHRAPRADES!

COURT NO. 18 THE HONOURABLE SRI JUSTICE D RAMESH

To be Heard on Thursday The 29th day of April 2021(AFTER MOTION LIST - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE)

	LORDSHÍP - THROUGH VIDEO CONFERENCE) (DAILY LIST)				
SNO FOR A	CASE DMISSION	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
4	CRP/1176/2020 IA 1/2020	C SUBODH	G RAMACHANDRA REDDY R2 R3 R4 R5 UNSERVED,R1 APP PROOF OF SERVICE FILED VIDE USRNO.7916/2021 RR2TO5 NOT NECESSARY VIDE CT	CHITTOOR	
5	CRP/1225/2020 IA 1/2020	TARLADA RAJASEKHAR RAO	SRINIVAS AMBATI SR APP	SRIKAKULAM	
6	CRP/1287/2020 IA 1/2020	C SUBODH	RAYAPROLU SRIKANTH	KRISHNA	
7	CRP/161/2021 IA 1/2021 IA 2/2021	NARASIMHA RAO GUDISEVA	Y MALATHI K V ADITYA CHOWDARY R1 R2 R3 UNSERVED,RR1AND3-DIED VIDE CT R8-APP RR4TO7-SERVED, Proof of service filed VIDE USRNO-18653/2021	KRISHNA	
8	CRP/176/2021 IA 1/2021 IA 2/2021	V S R ANJANEYALU	PARTHASARADHY ACHUTA R2 UNSERVED,	KRISHNA	
9	CRP/189/2021 IA 1/2021	JAVVAJI SARATH CHANDRA	SHAIK ABDUL JILANI BASHA R3 R4 UNSERVED,rr1,2-died vide ct,rr2,5,6and7-served	WEST GODAVARI	
10	CRP/312/2021 IA 1/2021	A PADMA		ANANTAPUR	
11	CRP/325/2021 IA 1/2021 CRP/334/2021	M SIVA JYOTHI	R1 UNSERVED,sr-notice sent not yet retd proof of service not filed	YSR KADAPA	
12	CRP/334/2021	M SIVA JYOTHI		YSR KADAPA	
ADMIS 13	SSION CRP/807/2020 IA 1/2020	K SAIRAM MURTHY	D KASIM SAHEB P DURGA PRASAD R1 R7 UNSERVED,rr1to8-notice sent not yet retd r9-app by m\s kasim saheb proof of service not filed	VISAKHAPATNAM	
14	CRP/1178/2020 IA 2/2021 IA 1/2020 CRP/1179/2020	ARVIND KUMAR KATA	M V MANI SEKHAR sr-app, proof of service not filed	EAST GODAVARI	
15	CRP/1179/2020 IA 1/2021 IA 1/2020	ARVIND KUMAR KATA	M V MANI SEKHAR	EAST GODAVARI	
16	CRP/78/2021 IA 1/2021	T V JAGGI REDDY	T SREEDHAR sr-app	EAST GODAVARI	
17	CRP/89/2021 IA 1/2021	G ELISHA	V V N NARAYANA RAO R1 UNSERVED	GUNTUR	
FOR E	EXTENSION OF INTERIM ORD	<u>ERS</u>			
18	CRP/1167/2017 IA 1/2017(CRPMP 1556/2017)	S SUBBA REDDY	A K KISHORE REDDY R2 UNSERVED,r1-died vide ct r2-app	EAST GODAVARI	
19	CRP/1031/2020 IA 1/2020	K CHIDAMBARAM	N SIVA REDDY SR APP	WEST GODAVARI	
20	CRP/1112/2020 IA 1/2020	S PRANATHI	R6 UNSERVED,RR1t5,7to9 served,r6-returned unserved PROOF OF SERVICe FILED vide usrno.9522/2021and 11403/2021(track report filed)	CHITTOOR	
21	CRP/117/2021 IA 1/2021	T D PANI KUMAR	TATA SINGAIAH GOUD rr1,2-app	EAST GODAVARI	
22	CRP/123/2021 IA 1/2021	P RAJASEKHAR	RAMA KRISHNA A R1 UNSERVED,RR1,3 RETURNEDMEMO FILED VIDE USRNO-20963/21 R1- RETURNED UNSERVED MEMO FILED VIDE USRNO-25817/21 RR2AND4-SERVED	VISAKHAPATNAM	

23 CRP/335/2021 B S REDDY KURNOOL IA 1/2021 R1 UNSERVED,

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COURT NO. 19 THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM -AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE)

THROUGH VIDEO CONFERENCE)					
SNO	CASE	(DAILY LIS' PETITIONER ADV.	T) RESPONDENT ADV.	DISTRICT	
ADIVIS 1	SSION (ENDOWMENTS) WP/8395/2021 IA 1/2021	VEDULA SRINIVAS		KRISHNA	
2	WP/9046/2021 IA 1/2021	K CHIDAMBARAM	(c)	WEST GODAVARI	
ADMIS 3	SSION (MEDICAL AND HEA WP/9165/2021 IA 1/2021	<u>LTH)</u> K L N SWAMY	GP FOR MED HEALTH AND FAMILY WELFARE (c)	GUNTUR	
INTER 4	MACMA/2703/2007 IA 1/2017(MACMAMP 5750/2017) IA 6/2008(MACMAMP 29379/2008) IA 5/2008(XOBJ 29377/2008)	P PHALGUNA RAO	SREEKANTH REDDY AMBATI K SURESH REDDY	KURNOOL	
5	MACMA/2279/2008 IA 1/2019 IA 2/2019	W V S RAJESWARI	SURESH KUMAR REDDY KALAVA	CHITTOOR	
6	MACMA/1937/2010 IA 1/2021 IA 3/2021 IA 2/2021	W V S RAJESWARI	K RATHANGA PANI REDDY	KURNOOL	
7	MACMA/957/2011 IA 1/2018	TADDI NAGESWARA RAO	N MOHAN KRISHNA CHEKURI SRIPATI RAO CH RAMESH BABU	VIZIANAGARAM	
8	MACMA/1987/2011 IA 1/2020	S V MUNI REDDY		CHITTOOR	
9	MACMA/2879/2011 IA 3/2011(MACMAMP 3333/2011) IA 2/2020 IA 4/2020 IA 1/2020 IA 3/2020	NARESH BYRAPANENI	JAYANTI S C SEKHAR	VISAKHAPATNAM	
10	MACMA/3767/2012 IA 1/2019 IA 4/2012(MACMAMP 7169/2012) IA 3/2012(MACMAMP 5991/2012) IA 2/2012(MACMAMP 4908/2012) IA 2/2019	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	M S R SUBRAHMANYAM	KURNOOL	
11	MACMA/2717/2013 IA 1/2021	A JAYANTHI	D KODANDARAMI REDDY	YSR KADAPA	
12	MACMA/2835/2018 IA 2/2018 IA 1/2018	HARINATH REDDY SOMA	MARELLA RADHA R4 NOT YET RETURNED,PROOF OF SERVICE NOT FILED rr 1,2 app by m/s muralla radha	KURNOOL	
FOR PRONOUNCEMENT OF ORDERS					
13	MACMA/3228/2005 IA 1/2016(MACMAMP 3590/2016) IA 3/2016(MACMAMP 3592/2016) IA 2/2016(MACMAMP 3591/2016)	SRAVAN KUMAR MANNAVA	K CHIDAMBARAM RR 1 and 2 app. RR 3 and 4 disd for default vide C.O.6/1/12	WEST GODAVARI	
14	MACMA/3346/2005	UPENDRA RAO MANUKONDA	BHARATH REDDY JUTUR	ANANTAPUR	
15	MACMA/3505/2005	ARAVALA RAMA RAO	MANOHAR REDDY MALLASANI	SRIKAKULAM	
16	MACMA/2440/2006	N SIVA REDDY	KALPANA EKBOTE K SUBRAHMANYAM	EAST GODAVARI	
17	MACMA/2461/2006	P NARAHARI BABU	A RAMAKRISHNA REDDY MAHESWARA RAO KUNCHEAM	ANANTAPUR	

18	MACMA/2466/2006	D VIJAY	P PHALGUNA RAO GANDURI NAGESWARA RAO	KRISHINA 26 of 30
19	MACMA/1390/2008	ELURU VENKATESWARA RAO	S A V RATNAM	WEST GODAVARI
20	MACMA/2945/2008 IA 1/2007(MACMAMP 4631/2007)	A JAYA SANKARA REDDY	N S BHASKARA RAO MUTEVI MURALIKRISHNA R 1 not necessary. R 2 app. The national Insurance Co.Ltd.	KURNOOL
21	MACMA/708/2015 IA 1/2014(MACMAMP 5016/2014) IA 1/2015(MACMAMP 904/2015)	A JAYANTHI	NARASIMHA RAO DAVULURI	EAST GODAVARI
FOR A	DMISSION (CC MATTERS)			
22	CC/1432/2020	CH JAYANTA RAO	T G S SRI VATSAVA (SC FOR SAAP)	YSR KADAPA
23	CC/369/2021	T V V KOTESWARA RAO	P SUBASH R 1 NOTICE SENT RETURNED UN SERVED (NO SUCH PERSON) R 5 NOTICE SERVED.	KRISHNA
24	CC/474/2021	K JYOTHI PRASAD	G L NAGESWAR RAO	WEST GODAVARI
25	CC/630/2021	CHETLURU SREENIVAS	T V S KUMAR R 2 NOTICE SERVED R 3 NOTICE SENT THROUGH THE DIST JUDGE GUNTUR AND ALSO RPAD NOT YET RETURNED SERVED	SPS NELLORE
26	CC/640/2021	K B RAMANNA DORA	R 1 NOTICE SERVED R 2 NOTICE SENT THROUGH THE DIST JUDGE VISAKHAPATNAM AND RPAD NOT YET RETURNED SERVED	VISAKHAPATNAM
FOR E	XTENSION OF INTERIM ORD	ERS		
27	WP/30490/2018 IA 1/2021 IA 2/2018 IA 1/2018	PAVAN KUMAR PUJARI	GP FOR ENDOWMENTS (AP) (C)	KURNOOL
28	WP/21791/2020 IA 1/2021 IA 2/2021	RAJANIKANTH JWALA	GP FOR ENDOWMENTS GP FOR HOME G RAMANA RAO (SC FOR ENDOWMENTS	PRAKASAM
	IA 1/2020		RAYALASEEMAREGION) GP FOR PANCHAYAT RAJ RURAL DEV R4 UNSERVED R 7 UNSERVED	
29	WP/21809/2020 IA 1/2021 IA 3/2021 IA 2/2021 IA 1/2020	RAJANIKANTH JWALA	GP FOR PANCHAYAT RÁJ RURAL DEV R4 UNSERVED	PRAKASAM
30	WP/21809/2020 IA 1/2021 IA 2/2021 IA 2/2021	RAJANIKANTH JWALA RAJANIKANTH JWALA	GP FOR PANCHAYAT RÁJ RURAL DEV R4 UNSERVED R 7 UNSERVED GP FOR ENDOWMENTS GP FOR HOME G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	PRAKASAM

COURT NO. 20 THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

CRAIL PETITIONS CASE		To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM - THROUGH VIDEO CONFERENCE)				
INTERLOCUTORY CRLP/2728/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM VISAKHAPATN		· ·				
CRLP/2726/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM NTERLOCUTORY (REGULAR BAILS)			PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
2 CRLP/4/2021 M V SUBBA REDDY PUBLIC PROSECUTOR (AP) VIZIANAGARAM 3 CRLP/114/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 4 CRLP/373/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 5 CRLP/1455/2021 G VENKATA REDDY PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 6 CRLP/1491/2021 BUTTA VIJAYA BHASKER PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 7 CRLP/1690/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 8 CRLP/1997/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 9 CRLP/2105/2021 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) EAST GODAVARI 10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 17 CRLP/12701/2018 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 18 CRLP/12714/2018 CRLP/12701/2018 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 19 CRLP/12701/2018 CRLP/12701		<u></u>	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
2 CRLP/4/2021 M V SUBBA REDDY PUBLIC PROSECUTOR (AP) VIZIANAGARAM 3 CRLP/114/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 4 CRLP/373/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 5 CRLP/1455/2021 G VENKATA REDDY PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 6 CRLP/1491/2021 BUTTA VIJAYA BHASKER PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 7 CRLP/1690/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 8 CRLP/1997/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 9 CRLP/2105/2021 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) EAST GODAVARI 10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 17 CRLP/12701/2018 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 18 CRLP/12714/2018 CRLP/12701/2018 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 19 CRLP/12701/2018 CRLP/12701	INTER	RLOCUTORY (REGULAR BA	ILS)			
4 CRLP/373/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 5 CRLP/1455/2021 G VENKATA REDDY PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 6 CRLP/1491/2021 BUTTA VIJAYA BHASKER PUBLIC PROSECUTOR (AP) KURNOOL 7 CRLP/1690/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 8 CRLP/1997/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 9 CRLP/2105/2021 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) EAST GODAVARI 10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM INTERLOCUTORY (ANTICIPATORY BAIL S) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA INTERLOCUTORY (ANTICIPATORY BAIL S) 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/12714/2018 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI				PUBLIC PROSECUTOR (AP)	VIZIANAGARAM	
5 CRLP/1455/2021 G VENKATA REDDY PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 6 CRLP/1491/2021 BUTTA VIJAYA BHASKER PUBLIC PROSECUTOR (AP) KURNOOL 7 CRLP/1690/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 8 CRLP/1997/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 9 CRLP/2105/2021 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) EAST GODAVARI 10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/12714/2018 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 17 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) VISAKHAPATNAM	3	CRLP/114/2021	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
6 CRLP/1491/2021 BUTTA VIJAYA BHASKER PUBLIC PROSECUTOR (AP) KURNOOL 7 CRLP/1690/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 8 CRLP/1997/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 9 CRLP/2105/2021 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) EAST GODAVARI 10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM NTERLOCUTORY (ANTICIPATORY BAIL S) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 17 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI	4	CRLP/373/2021	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
7 CRLP/1690/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 8 CRLP/1997/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 9 CRLP/2105/2021 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) EAST GODAVARI 10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM INTERLOCUTORY (ANTICIPATORY BAIL S) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 17 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI	5	CRLP/1455/2021	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
8 CRLP/1997/2021 KAKUMANU JOJI AMRUTHA RAJU PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 9 CRLP/2105/2021 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) EAST GODAVARI 10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM INTERLOCUTORY (ANTICIPATORY BAILS) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/12714/2020 P A K KISHORE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI	6	CRLP/1491/2021	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP)	KURNOOL	
9 CRLP/2105/2021 MEDISI RATNA RAO PUBLIC PROSECUTOR (AP) EAST GODAVARI 10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM INTERLOCUTORY (ANTICIPATORY BAIL S) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI	7	CRLP/1690/2021	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
10 CRLP/2161/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM INTERLOCUTORY (ANTICIPATORY BAILS) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/6146/2020 P A K KISHORE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI	8	CRLP/1997/2021	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
11 CRLP/2180/2021 VINODIN RUTH MADAPALLI PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM INTERLOCUTORY (ANTICIPATORY BAILS) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/6146/2020 P A K KISHORE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI	9	CRLP/2105/2021	MEDISI RATNA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI	
12 CRLP/2184/2021 K S NAGENDRA VARA PRASAD T M K CHAITANYA VISAKHAPATNAM INTERLOCUTORY (ANTICIPATORY BAILS) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/6146/2020 P A K KISHORE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI	10	CRLP/2161/2021	VINODIN RUTH MADAPALLI	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
INTERLOCUTORY (ANTICIPATORY BAILS) 13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/6146/2020 P A K KISHORE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI	11	CRLP/2180/2021	VINODIN RUTH MADAPALLI	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/6146/2020 P A K KISHORE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI 17 IA 1/2021	12	CRLP/2184/2021	K S NAGENDRA VARA PRASAD	T M K CHAITANYA	VISAKHAPATNAM	
13 CRLP/12701/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 14 CRLP/12714/2018 SHANTHASREE ELIPE PUBLIC PROSECUTOR (AP) KRISHNA 15 CRLP/6146/2020 P A K KISHORE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI 17 IA 1/2021	INTER	RI OCUTORY (ANTICIPATOR	RY BAILS)			
15 CRLP/6146/2020 P A K KISHORE PUBLIC PROSECUTOR (AP) VISAKHAPATNAM 16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI IA 1/2021		CRLP/12701/2018		PUBLIC PROSECUTOR (AP)	KRISHNA	
16 CRLP/1249/2021 CH DHANAMJAYA PUBLIC PROSECUTOR (AP) EAST GODAVARI IA 1/2021	14	CRLP/12714/2018	SHANTHASREE ELIPE	PUBLIC PROSECUTOR (AP)	KRISHNA	
IA 1/2021	15	CRLP/6146/2020	P A K KISHORE	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM	
17 CRLP/2355/2021 T S ANIRUDH REDDY PUBLIC PROSECUTOR (AP) ANANTAPUR	16		CH DHANAMJAYA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI	
	17	CRLP/2355/2021	T S ANIRUDH REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR	

COURT NO. 20 THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

To be Heard on Thursday The 29th day of April 2021(AFTER BAIL PETITIONS - THROUGH VIDEO CONFERENCE)

	(CAUSE LIST MOTION HEARING)			
SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR A	ADMISSION			
18	TRCRLP/13/2021 IA 1/2021	A SREEDHAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
19	CRLRC/331/2021 IA 1/2021	K SUBRAHMANYAM	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
20	CRLRC/332/2021 IA 1/2021 IA 2/2021	K VENKATESH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
21	CRLRC/333/2021 IA 1/2021	HARINATH REDDY SOMA	PUBLIC PROSECUTOR (AP)	SPS NELLORE
22	CRLRC/334/2021 IA 1/2021	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR
23	SSION CRLRC/3129/2018 IA 1/2019 IA 2/2018 IA 1/2018	N RAVI PRASAD	PUBLIC PROSECUTOR (AP) K MOHAN RAMI REDDY	PRAKASAM
24	CRLRC/314/2020 IA 1/2020	G V S KISHORE KUMAR	PUBLIC PROSECUTOR (AP)	SPS NELLORE
25	CRLRC/260/2021 IA 1/2021	PARTHASARADHY ACHUTA	PUBLIC PROSECUTOR (AP)	KRISHNA
26	CRLRC/307/2021 IA 1/2021	K V G M KRISHNA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
FOR F	EXTENSION OF INTERIM ORD	DERS		
27	CRLRC/55/2021	REDDY VENKATA RAMANA	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
	IA 1/2021 CRLRC/138/2021	%	` '	
28	CRLRC/138/2021 IA 1/2021	REDDY VENKATA RAMANA	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
			PUBLIC PROSECUTOR (AP)	

COURT NO. 21 THE HONOURABLE SRI JUSTICE K SURESH REDDY

To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM - AT THE RESIDENCE OF HIS LORDSHIP - THROUGH VIDEO CONFERENCE)

	/DAILV LIST/					
SNO	CASE ADMISSION	(DAILY LIS' PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
1	TRCMP/80/2021 IA 1/2021	K K DURGA PRASAD		PRAKASAM		
2	TRCMP/81/2021	SREEKANTH REDDY AMBATI		EAST GODAVARI		
3	CMA/84/2021 IA 1/2021	NARESH BYRAPANENI		GUNTUR		
4	CMA/104/2021 IA 1/2021	PLRAO		CHITTOOR		
ADMI	SSION					
5	CMA/176/2020 IA 1/2021 IA 2/2020 IA 2/2021 IA 1/2020 IA 3/2020	T V SRI DEVI K MADHAVA REDDY (SC FOR ENDOWMENTS AR)	GP FOR ARBITRATION (AP) R2 R3 UNSERVED,R1 served R2 un served return proof of service not filed counter affidavit filed vide usr No.15277 of 2021,15275 of 2021	GUNTUR		
6	TRCMP/1/2021 IA 1/2021	MADHU SUDHAN P	GUNDAVARAPU PADMAVALLI R1 UNSERVED,SR NOTICE SENT NOT YET RETURNED	GUNTUR		
7	TRCMP/49/2021 IA 1/2021	TADDI NAGESWARA RAO	R1 UNSERVED, SR. Notice sent through Spl. Cell not yet returned proof of service field usr no.21967 of 2021 memo proof of service filed unserved vide usr no 2451/2021	VIZIANAGARAM		
8	AS/165/2021 IA 1/2021	O UDAYA KUMAR		CHITTOOR		
<u>INTEF</u> 9	AS/156/2018 IA 1/2021 IA 1/2018	N SIVA REDDY	SIVA BHAMI REDDY S R2 R3 R4 UNSERVED,R-1-APP BY MEMO FILED VIDE USR NO.69873/18 RR-2 TO 4-"ADDRESSEE LEFT"VIDE POSTAL ENDORSEMENT	EAST GODAVARI		
10	AS/129/2019 IA 1/2019 IA 2/2019 AS/130/2019	ANUP KOUSHIK KARAVADI	NAGA PRAVEEN VANKAYALAPATI Along with AS 130/2019	PRAKASAM		
11	AS/130/2019	ANUP KOUSHIK KARAVADI	NAGA PRAVEEN VANKAYALAPATI	PRAKASAM		
12	AS/408/2019 IA 1/2019 IA 1/2021 IA 2/2021 IA 3/2019 IA 2/2019	V SUBRAHMANYAM	MANGENA SREE RAMA RAO			
	▼					

COURT NO. 5

THE HONOURABLE SMT JUSTICE LALITHA KANNEGANTI

To be Heard on Thursday The 29th day of April 2021(AT 10:30 AM - AT THE RESIDENCE 0F HER LORDSHIP - THROUGH VIDEO CONFERENCE)

(DAILY LIST)				
SNO FOR A	CASE ADMISSION	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	SA/185/2021	SAI GANGADHAR CHAMARTY		KRISHNA
2	SA/186/2021 IA 1/2021 IA 2/2021	RAYAPROLU SRIKANTH		VIZIANAGARAM
3	SA/187/2021	T JANARDHAN RAO		CHITTOOR
4	SA/188/2021	SRINIVAS BASAVA		CHITTOOR
5	SA/189/2021 IA 1/2021	Y SUDHAKAR		GUNTUR
6	SA/190/2021 IA 1/2021	Dr SAYYED BABU SHAIK		GUNTUR
7	SA/191/2021 IA 1/2021 IA 3/2021 IA 2/2021 IA 4/2021	SHAFATH AHMED KHAN		KURNOOL
8	SA/192/2021 IA 1/2021 IA 3/2021 IA 2/2021	HARINATH REDDY SOMA		CHITTOOR
ADMIS	SSION			
9	WP/8823/2021 IA 1/2021	G V S MEHAR KUMAR	OK.	GUNTUR
10	WP/8917/2021 IA 1/2021	V ESWARAIAH CHOWDARY	(C)	GUNTUR
ADMIS	SSION (A P S E B)			
11	WP/1974/2021 IA 1/2021 IA 3/2021 IA 2/2021	K SAIRAM MURTHY	Y.NAGI REDDY (APSPDCL) PILLIX LAW FIRM (c)	ANANTAPUR
12	WP/8906/2021 IA 1/2021	G V S MEHAR KUMAR		GUNTUR
13	WP/9087/2021 IA 1/2021	S SUBBA REDDY		KRISHNA
ADMICCION (ADCDTC)				
14	SSION (APSRTC) WP/8988/2021 IA 1/2021	B SESIBUSHAN RAO		KURNOOL
INTERLOCUTORY				
<u>INTER</u> 15	IA/1/2021 CRLP/724/2021	P N SUNIL KUMAR REDDY	PUBLIC PROSECUTOR (AP)	-
EOD 5	EXTENSION OF INTERIM ORI	DEDS		
16	WP/8300/2021 IA 1/2021 IA 2/2021	V V S S SRIKANTH G	(c)	SPS NELLORE